
	केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड Central Board of Indirect Taxes & Customs विधिकार्य निदेशालय Directorate of Legal Affairs	
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फाइल संख्या -1080/50/डी0 एल० ए/एस० सी/के०/उ०/10/ 1643 दिनांक:-01.08.2022

To

✓ All Pr. Chief Commissioners / Chief Commissioners, CGST Zones.

Sir,

Subject: Judgment of Hon'ble Supreme Court in SLP(C) No. 32709-32710/2018 (Union of India & Anr. v/s Filco Trade Centre Pvt. Ltd. & Anr.) and 427 tagged matters on Tran-1/Tran-2 issues – reg.

Please find enclosed herewith the Hon'ble Supreme Court order dated 22.07.2022 in the above subject wherein certain time bound directions have been issued by the Hon'ble Supreme Court.

Yours faithfully,

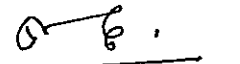


(Pankaj Jain)

Additional Commissioner

Copy to:-

- 1) The Additional Secretary, GST Council, Tower – II, 5th Floor, Jeevan Bharati Building, Cannought Place, New Delhi – 110001.
- 2) The CEO, Goods and Service Tax Network (GSTN), 4th Floor, East Wing, World Mark – I, Aerocity, Near IGI Airport, New Delhi – 110037.
- 3) The Commissioner (Legal), Central Board of Indirect Taxes & Customs, 5th Floor, Hudco Vishala Building, B – Wing, Bhikaji Cama Place, R.K. Puram, New Delhi – 110066.



Additional Commissioner